

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (d) Pursuant to the enforcement of the Right of Children to Free and Compulsory Education Act, 2009, the additional requirement of Teachers and Head Teachers in elementary education has been estimated at 5.08 lakh and 2.44 lakh respectively. In addition, it is estimated that there are 5.23 lakh teacher vacancies in the State sector. As per RTE Act, 2009 all these vacancies are required to be filled up within a period of three years to achieve the Pupil Teacher Ratio (PTR) prescribed under the Act.

Setting up of sanctioned IITs

2972. PROF. P.J. KURIEN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of IITs sanctioned by Government recently;
- (b) the present stage of implementation of each of them;
- (c) whether Government of Kerala has requested for an IIT in Kerala;
- (d) whether Government proposes to accede to the request of Kerala; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) Government of India has set up eight new IITs in Andhra Pradesh, Bihar, Rajasthan, Orissa, Madhya Pradesh (Indore), Punjab, Gujarat and Himachal Pradesh during the XIIth Five Year Plan. All of them have started functioning from temporary campuses.

(c) to (e) Yes, Sir. There is no proposal to establish an Indian Institute of Technology (IIT) at Kerala. The entire budget allocation for IITs during the XIth Five Year Plan has already been allocated for the above 8 new IITs.

Setting up of world class universities

2973. SHRI A. ELAVARASAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state: